

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No. 373/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M

Name of the Company	State Bank of India-Vs- Adhunik Metaliks Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1/ Mr. Shikhartha Sharma, Adv
2/ Ms. Namrati Bauri, Adv

} Corporate Debtor

CP 14/12/17

1/1 Summit Devalia } For
ACMA RP
FCMA

Summit Devalia
14-12-17

ORDER

Ld. Pr. Cost Accountant representing the Resolution Professional (RP) and Ld. Counsel for the corporate debtor are present.

Ld. Pr. Cost Accountant on behalf of RP has filed the Progress Report, which may be taken on record.

List it on 18/01/2018 for further order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)